

## THE AIRCRAFT (AMENDMENT) ACT, 2000

No. 51 OF 2000

[11th December, 2000.]

### An Act further to amend the Aircraft Act, 1934.

BE it enacted by Parliament in the Fifty-first Year of the Republic of India as follows:—

1. (1) This Act may be called the Aircraft (Amendment) Act, 2000.

Short title and commencement.

(2) It shall come into force on such date <sup>\*</sup> as the Central Government may, by notification in the Official Gazette, appoint.

2. In section 11A of the Aircraft Act, 1934, for the words "with fine which may extend to one thousand rupees", the words "with fine which may extend to ten lakh rupees" shall be substituted.

Amendment of section 11A of Act 22 of 1934.

\* 1-1-2004 vide notification No. S.O. 3480, dt. 19-12-2003 611